

By E-Mail/Speed post/ Special Messenger
THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-81/2023/9967 /A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
The District & Sessions Judge,
Barpeta

Sub:- **Permission to avail Leave Travel Concession (LTC)** Dated Guwahati, the 7^m October, 2023

Ref:- Letter no. DJB/4507 (E), dated 15.09.2023

Sir,

With reference to the above, I am directed to inform you that Shri Yusuf Azaz, Addl. District & Sessions Judge, Barpeta has been granted permission to avail LTC for the block period of 2022-2025, to travel to Goa from Barpeta via Guwahati and return to Barpeta via Guwahati, along with his family members, i.e. wife Smti. Nuzhat Naaz, daughter Smti. Aaliyah Yusuf and son Master Zidane Yusuf, w.e.f. 17.10.2023 to 24.10.2023, by the shortest possible route, as per existing Rules.

Shri Azaz may be informed accordingly.

Thanking you,

Yours faithfully,

sed/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-81/2023/ 9967-9971 /A.
Copy to:-

Dated 7^m October, 2023

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Yusuf Azaz, Addl. District & Sessions Judge, Barpeta to information, with reference to his letter dated 14.09.2023
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

B/-
6/10/23

REGISTRAR(VIGILANCE)

Dr.
05.10.2023